

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s EVO GREEN TRADING PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of corporate debtor	M/s EVO GREEN TRADING PRIVATE LIMITED
2	Date of incorporation of corporate debtor	05.09.2008
3	Authority under which the corporate debtor is incorporated/registered	REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA
4	Corporate Identity No/Limited Liability Identification No. of corporate debtor	U74140DL2008PTC182908
5	Address of the registered office and principal office (if any) of the corporate debtor	1/5 W.H.S KIRTI NAGAR NEW DELHI-110015
6	Insolvency commencement date in respect of the corporate debtor	05.09.2008
7	Estimated date of closure of insolvency resolution process	09.08.2022 (180 days from the insolvency commencement date)
8	Name and registration number of the insolvency professional acting as interim resolution professional	KAMAL AGARWAL IBBI/IPA-001/IP-P00868/2017-18/11466
9	Address and e-mail of the insolvency professional, as registered with the Board	487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail:-advocate.kamal.aggl@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail:-cirpevogreen@gmail.com Mob:- 9811138823
11	Last date for submission of claims	01.03.2022
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name of the class(es) -NONE-
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. NA 2. NA 3. NA
14	(a) Relevant Forms and (b) Details of authorized representatives are available at	Web Link:- NA Physical Address - NA

Notice is hereby given that the National Company Law Tribunal (NEW DELHI BENCH IV) has ordered the commencement of a corporate insolvency resolution process of M/s EVO GREEN TRADING PRIVATE LIMITED on 10.02.2022.

The creditors of **M/s EVO GREEN TRADING PRIVATE LIMITED**, are hereby called upon to submit their claims with proof **on or before 01.03.2022** to the interim resolution professional at the address mentioned against entry no 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.

A Financial Creditor belonging to a class, as listed against the entry no 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry no 13 to act as the authorized representative of the class (Specify class) in Form CA

Submission of false or misleading proofs of claim shall attract penalties.

Date:- 16/02/2022

Place:- New Delhi



(KAMAL AGARWAL)

Interim Resolution Professional

IBBI/IPA-001/IP-P00868/2017-18/11466

(The order for appointment of Interim Resolution Professional has been passed by Hon'ble NCLT NEW DELHI Bench IV on 10.02.2022 but the intimation along with the order copy thereof was received by the IRP on 15.02.2022. Accordingly, last date for submission of claims is 14th day from 15.02.2022 i.e., 01.03.2022)

Relevant forms for submission of claims may be downloaded from <https://www.ibbi.gov.in/home/downloads> Form B-Operational Creditors, Form C-Financial Creditors, Form D-Workman/ Employee, Form F- other creditors.

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulation, 2016
FOR THE ATTENTION OF THE CREDITORS OF M/s EVO GREEN TRADING PRIVATE LIMITED
RELEVANT PARTICULARS

1. Name of Corporate Debtor	M/s EVO GREEN TRADING PRIVATE LIMITED
2. Date of Incorporation Of Corporate Debtor	05.09.2008
3. Authority Under Which Corporate Debtor Is Incorporated / Registered	REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U74140DL2008PTC182908
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	1/5 W.H.S KIRTI NAGAR NEW DELHI- 110015
6. Insolvency commencement date in respect of Corporate Debtor	05.09.2008
7. Estimated date of closure of insolvency resolution process	09.08.2022 (180 days from the insolvency commencement date)
8. Name and registration number of the insolvency professional acting as interim resolution professional	KAMAL AGARWAL IBBI/PA-001/IP-P00868/2017-18/11466
9. Address and e-mail of the interim resolution professional, as registered with the Board	487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail:-advocate.kamal.aggl@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution Professional	487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail:-cirpevogreen@gmail.com, Mob:- 9811138823
11. Last date for submission of claims	01.03.2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name of the class(es) -NONE-
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. NA 2. NA 3. NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web Link:- NA Physical Address - NA

Notice is hereby given that the National Company Law Tribunal (NEW DELHI BENCH IV) has ordered the commencement of a corporate insolvency resolution process of M/s EVO GREEN TRADING PRIVATE LIMITED on 10.02.2022.

The creditors of M/s EVO GREEN TRADING PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 01.03.2022 to the interim resolution professional at the address mentioned against entry no 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.

A Financial Creditor belonging to a class, as listed against the entry no 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry no 13 to act as the authorized representative of the class (Specify class) in Form CA Submission of false or misleading proofs of claim shall attract penalties.

Date:- 16/02/2022

Place:- New Delhi

(KAMAL AGARWAL)

Interim Resolution Professional

IBBI/PA-001/IP-P00868/2017-18/11466

(The order for appointment of Interim Resolution Professional has been passed by Hon'ble NCLT NEW DELHI Bench IV on 10.02.2022 but the intimation along with the order copy thereof was received by the IRP on 15.02.2022. Accordingly, last date for submission of claims is 14th day from 15.02.2022 i.e., 01.03.2022)

Relevant forms for submission of claims may be downloaded from <https://www.ibbi.gov.in/home/downloads> Form B-Operational Creditors, Form C-Financial Creditors, Form D-Workman/ Employee, Form F- other creditors.

BIDAMAL CAPITAL & HOUSING FINANCE LIMITED



प्रपत्र ए

सार्वजनिक उद्घोषणा

[भारत दिवाला तथा दिवालिवा मंडल (कॉर्पोरेट व्यक्तियों के लिए दिवाला प्रस्ताव प्रक्रिया) विनियमन, 2016 के विनियमन 6 के अंतर्गत]
मै. एवो ग्रीन ट्रेडिंग प्राइवेट लिमिटेड के क्रेडिटर्स के ध्यानार्थ

संबंधित विवरण

1. कॉर्पोरेट ऋणधारक का नाम	मै. एवो ग्रीन ट्रेडिंग प्राइवेट लिमिटेड
2. कॉर्पोरेट ऋणधारक के निगमन की तिथि	05.09.2008
3. वह प्राधिकरण जिसके अंतर्गत कॉर्पोरेट ऋणधारक निर्गमित/पंजीकृत है	कम्पनी रजिस्ट्रार, रा. रा. क्षेत्र दिल्ली तथा हरियाणा
4. कॉर्पोरेट पहचान संख्या/कॉर्पोरेट ऋणधारक का लिमिटेड लाएबिलिटी पहचान संख्या	U74140DL2008PTC182908
5. कॉर्पोरेट ऋणधारक के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई हो) का पता	1/5 डब्ल्यू. एच. एस. कीर्ति नगर, नई दिल्ली-110015
6. कॉर्पोरेट ऋणधारक के संदर्भ में दिवाला आरंभ होने की तिथि	05.09.2008
7. दिवाला प्रस्ताव प्रक्रिया के समापन की अनुमानित तिथि	09.08.2022 (दिवाला आरंभ होने की तिथि से 180 दिन)
8. अंतरिम प्रस्ताव प्रफिशनल का नाम, पंजीकरण संख्या, जो अंतरिम प्रस्ताव प्रफिशनल के रूप में कार्यरत है	कमल अगरवाल IBBI/IPA-001/IP-P00868/2017-18/11466
9. बोर्ड में यथा पंजीकृत अंतरिम प्रस्ताव प्रफिशनल का पता एवं ईमेल:	487/27, स्कूल रोड, पीरागढ़ी मेट्रो स्टेशन के निकट, नई दिल्ली-110087 ईमेल: advocate.kamal.aggl@gmail.com
10. अंतरिम प्रस्ताव प्रफिशनल के साथ पत्राचार के लिये प्रयुक्त होने वाला पता तथा ईमेल	487/27, स्कूल रोड, पीरागढ़ी मेट्रो स्टेशन के निकट, नई दिल्ली-110087 ईमेल: cirpevogreen@gmail.com मो.: 9811138823
11. दावे जमा करने की अंतिम तिथि	01.03.2022
12. क्रेडिटर का वर्ग यदि कोई हो, धारा 21 की उप धारा (6ए) के उपबंध (ची) के अंतर्गत, अंतरिम प्रस्ताव प्रफिशनल द्वारा सुनिश्चित किया गया	वर्ग(गों) का नाम - कोई नहीं
13. किसी वर्ग में क्रेडिटर्स के प्राधिकृत प्रतिनिधि के रूप में कार्य करने के लिये पहचान किये गये इन्सॉल्वेंसी प्रफिशनल का नाम (प्रत्येक वर्ग से तीन नाम)	1. एनए 2. एनए 3. एनए
14. क) संबंधित प्रपत्र तथा ख) प्राधिकृत प्रतिनिधियों का विवरण उपलब्ध है	वेब लिंक : एनए भौतिक पता: एनए

एतद्वारा सूचित किया जाता है कि राष्ट्रीय कम्पनी विधि अधिकरण (नई दिल्ली पीठ IV) ने 11.02.2022 को मै. एवो ग्रीन ट्रेडिंग प्राइवेट लिमिटेड के संदर्भ में कॉर्पोरेट इन्सॉल्वेंसी प्रस्ताव प्रक्रिया शुरू करने का आदेश दिया है। एतद्वारा मै. एवो ग्रीन ट्रेडिंग प्राइवेट के क्रेडिटर्स को निर्देश दिया जाता है कि प्रविष्टि सं. 10 में वर्णित पते पर अंतरिम प्रस्ताव प्रफिशनल के पास 01.03.2022 को या उससे पूर्व प्रमाण के साथ अपने दावे जमा करें।

फाइनांसियल क्रेडिटर्स केवल इलेक्ट्रॉनिक पद्धति से ही प्रमाण के साथ अपने दावे जमा कर सकते हैं। अन्य सभी क्रेडिटर्स व्यक्तिगत, डाक द्वारा अथवा इलेक्ट्रॉनिक माध्यमों से प्रमाण के साथ अपने दावे जमा कर सकते हैं।

प्रविष्टि सं. 12 के समक्ष यथा सूचीबद्ध किसी वर्ग से संबंधित वित्तीय क्रेडिटर प्रपत्र सीए में वर्ग के प्राधिकृत प्रतिनिधि के रूप में कार्य करने के लिये (वर्ग निर्दिष्ट करें) प्रविष्टि सं. 13 के समक्ष सूचीबद्ध तीन इन्सॉल्वेंसी प्रफिशनलों में से प्राधिकृत प्रतिनिधि की अपनी पसंद को दर्शाएं।

दावे का गलत अथवा भ्रामक प्रमाण जमा करने पर दंडित किया जा सकता है।

तिथि: 16.02.2022

स्थान: नई दिल्ली

(कमल अगरवाल)

अंतरिम प्रस्ताव कर्मी

IBBI/IPA-001/IP-P00868/2017-18/11466

(अंतरिम प्रस्ताव की नियुक्ति के लिये आदेश माननीय एनसीएलटी, नई दिल्ली पीठ IV द्वारा 10.02.2022 को पारित की गई लेकिन उसके आदेश की प्रति के साथ यह सूचना आईआरपी को 15.02.2022 को प्राप्त हुई। तदनुसार, दावे जमा करने की अंतिम तिथि 15.02.2022 से 14 वीं दिन अर्थात् 01.03.2022 है।)

दावे जमा करने के लिये संबंधित प्रपत्र <https://www.ibbi.gov.in/home/downloads> से डाउनलोड की जा सकी है। प्रपत्र बी- ऑपरेशनल क्रेडिटर्स, प्रपत्र सी- वित्तीय क्रेडिटर्स, प्रपत्र डी- कर्मी/कर्मचारी, प्रपत्र एफ- अन्य क्रेडिटर्स।

